

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. MA 3671/2019 MA 3774/2019 IA 1879/2022 IA 3298/2022 MA 138/2020 in
C.P.(IB) -286(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

NAME OF THE PARTIES:- MA 3671/2029 MA 3774/2019 Manoj Kumar
Mishra -RP IA 1879/2022 Manoj Kumar
Mishra Vs. Sadguru Security and Consultancy
Services IA 3298/2022 Subhlaxmi Compusis
Pvt. Ltd. Vs. Monotona Tyres Ltd. MA
138/2020 Swapnli Trade & Commerce Pvt. Ltd.
Vs. Manoj Kumar Mishra.
IN THE MATTER OF
Sunrise TSR Factory
V/s
Monotone Tyres Ltd

Section: 33(1) Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Vidit Divya Kumart appeared for the Applicant/RP in MA 3671 of 2019, MA
3774 of 2019, and IA 1879 of 2022.

List this matter on **20.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)